

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD

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Original Application No. 876 of 1988

Lakhi Singh     ...     , , ,     ...     Applicant

vs

Union of India and others     , , ,     ...     Respondents

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HON'BLE MR MAHARAJDIN, MEMBER-J  
HON'BLE MISS USHA SEN, MEMBER-A

( by Hon'ble Mr Mahajdin Member-J )

This application has been filed by the applicant seeking the relief that he be not transferred to Nehru Yuva Kendra Sangathan. He further prayed that his services be not repatriated.

The applicant was appointed as Junior Clerk in the office of the Project Officer, Intensive Agricultural District Programme ( in short I.A.D.P. ) Aligarh and was promoted as Senior Clerk in the year 1970. He was sent on deputation as Account Clerk cum Typist in Nehru Yuva Kendra Aligarh ( now Nehru Yuva Kendra Sangathan ). The post of Account Clerk cum Typist was abolished and the applicant was asked to exercise his choice for being appointed as Accounts Clerk cum Typist in Nehru Yuva Kendra Sangathan on different terms and conditions. The terms and conditions of Nehru Yuva Kendra Sangathan were not acceptable to the applicant and he pressed that he may be permitted to continue in the pay scale on which he accepted the deputation.

The respondents in their Counter Affidavit have said that on the request of the applicant ( Annexure CA-2 ) he has been repatriated to his parent department on 31-05-90.

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The application has now become infructuous.

Thus the application is hereby dismissed  
as infructuous. There will be no order as to cost.

*Utkarsh*

MEMBER-Administrative

*Om*

MEMBER-Judicial

Dated: Allahabad, December 03, 1993  
(VKS PS)

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